

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. I.A. 4635/2023 I.A. 2310/2024 In
C.P.(IB)-297(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: Vijisan Exports Pvt.Ltd.
VS
Cimme Jewels Ltd.

Appearance

For Applicant in IA 2310/2024: Adv. Rishi Thakur a/w Adv.
Dhawani Gala i/b ZBA

For Respondent in IA 2310/2024: Adv. Vaibhav Kamble i/b. A&G
Legal Associates LLP are present through VC

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 4635/2023 – List this matter on **14.08.2024**.

I.A. 2310/2024 List this matter on **20.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//MANISH TIWARI//

Sd/-
LAKSHMI GURUNG
Member (Judicial)